

SHRI RABI RAY : No.

*The substitute motion No. 3 was, by leave,  
withdrawn.*

MR. SPEAKER : Mr. George Fernandes.

SHRI GEORGE FERNANDES : I also withdraw my substitute motion.

*The substitute motion No. 4 was, by leave,  
withdrawn*

MR. SPEAKER : I now put Mr. Ten-neti Viswanatham's substitute motion to the vote of the House. The question is :

'That for the original motion, the following be substituted, namely :—

"This House, having considered the statement made by the Minister of Home Affairs on the 6th March, 1969 regarding the Address by the Governor of West Bengal to both Houses of the State Legislature assembled together on the 6th March, 1969, is of the opinion that the action of the West Bengal Governor in skipping over parts of the Address to

the Assembly and Council Members made on the 6th March is against the spirit and letter of the Constitution and disapproves of such action on the part of a Governor". (2)

*The motion was negatived.*

#### BUSINESS ADVISORY COMMITTEE

##### Thirty-first Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAGHU RAMAIAH):  
I beg to present the Thirty-first Report of  
the Business Advisory Committee.

MR. SPEAKER : The House stands  
adjourned till 11 A. M. tomorrow.

20.18 hrs.

*The Lok Sabha adjourned till Eleven of  
the Clock on Tuesday, March 11, 1969 [Phal-  
guna 20, 1890 (Saka)].*